

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

On attaining the age of superannuation, the following officials shall retire from Government Service from the dates mentioned against their names. Steps to complete their pension papers be taken as per CCS Rules, subject to the Vigilance Clearance.

S. No.	Name of Retiree Officials	Designation	Date of Superannuation
1.	Sh. Sher Singh	P.A	30.06.2022
2.	Ms. Asha Rani Anand	Sr.P.A	30.09.2022
3.	Sh. Bharat Bhushan Sharma	Sr.P.A	30.09.2022

Girish Kathpalia
(Girish Kathpalia) 01.4.22

Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi

Delhi, Dated the 01 APR 2022

No. 24224-324 / Estt.-1/PF /2022

Copy forwarded for information & necessary action to :-

1. O/o. all the District & Sessions Judge, Delhi/New Delhi.
2. The Asstt. Accounts Officer, Central/West Districts, Tis Hazari Courts/ North/North-West District, Rohini Courts/South-West District, Dwarka Courts, East/North-East/Shahdara, Karkardooma Courts, South/South-East Saket Courts, New Delhi District, Patiala House Courts, Delhi/New Delhi.
3. The Concerned Pay & Accounts Offices through the Concerned Accounts Branch.
4. The Leave Sanctioning Authority, Central/West Districts, Tis Hazari Courts/ North/North-West District, Rohini Courts/South-West District, Dwarka Courts, East/North-East/Shahdara, Karkardooma Courts, South/South-East Saket Courts, New Delhi District, Patiala House Courts, Delhi/New Delhi.
5. The Litigation & Vigilance Branch, Central/West Districts, Tis Hazari Courts/ North/North-West District, Rohini Courts/South-West District, Dwarka Courts, East/North-East/Shahdara, Karkardooma Courts, South/South-East Saket Courts, New Delhi District, Patiala House Courts, Delhi/New Delhi.
6. Dealing Officials, Posting & Transfer/ Seniority & Promotion/Leave Seat, Central Distt., Admn. I, THC, Delhi.
7. Dealing Officials, Service Book/Computer Branch/Recruitment Cell, Central/West Districts, Tis Hazari Courts/North/ North-West District, Rohini Courts/South-West District, Dwarka Courts, East/North-East/Shahdara, Karkardooma Courts, South/South-East Saket Courts, New Delhi District, Patiala House Courts, Delhi/New Delhi.
8. Web-Site Committee, THC, Delhi.
9. The Personal Office of the Ld. District & Sessions Judge (HQs), Delhi.
10. All the PRO/APRO, Tis Hazari Courts/Rohini/KKD/PHC/Saket/Dwarka/Delhi Judicial Academy, Delhi/New Delhi.
11. The Dealing Official. Server Room, Room No. 207, Tis Hazari Courts, Delhi.
12. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
13. Officials Concerned.

Balbir Singh Shalar
(BALBIR SINGH SHALAR)
A. O. JUDICIAL (ADMN-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE'S OFFICE (HQs):
DELHI